

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
BHALKESHWAR SUGARS LIMITED (UNDER CIRP)**

Sugar Industry in Village Bajolga Tq: Bhalki, District Bidar (Karnataka)
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	BHALKESHWAR SUGARS LIMITED CIN.: U15421KA2000PLC027184
2.	Address of the registered office	Bajolga Tq. Bhalki, Dist.: Bidar, Karnataka- 585328.
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	Factory Site.: Bajolga Tq. Bhalki, Dist. Bidar, Karnataka- 585328
5.	Installed capacity of main products/ services	Installed Capacity of Main Products/Services: Sugarcane Crushing: 4,000 TCD Distillery: 120 KLPD Co-Generation Plant: 17 MW (Sugar Plant- 14 MW & Distillery Plant-3 MW)
6.	Quantity and value of main products/ services sold in last financial year	Quantity and Value of Main Products/Services Sold in the Last Financial Year: Sugar: 2.61 lakh quintals - Rs. 87.80 crore Distillery Products: 128.54 lakh liters - Rs. 81.46 crore Co-Generation (Power): 46.13 lakh kWh - Rs. 1.87 crore <i>The aforementioned information pertains to F.Y. 2024-25, and for F.Y. 2025-26, the Corporate Debtor was operated by the Licensee under a Leave and License Agreement.</i>
7.	Number of employees/ workmen	Only six employees of the Corporate Debtor are presently working, and no workmen are employed by the Corporate Debtor. The other personnel working at the premises are employees of the Licensee.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing.: bslcirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed Invitation for Expression of Interest (EoI) mentioning Eligibility Criteria can be sought by an email to.: bslcirp@gmail.com
10.	Last date for receipt of expression of interest	Monday, 13 July 2026 (16 Days)
11.	Date of issue of provisional list of prospective resolution applicants	Monday, 20 July 2026 (7 Days)
12.	Last date for submission of objections to provisional list	Saturday, 25 July 2026 (5 Days)
13.	Date of issue of final list of prospective resolution applicants	Thursday, 30 July 2026 (Within 5 Day)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Thursday, 30 July 2026
15.	Last date for submission of resolution plans	Monday, 31 August 2026 (32 Days)
16.	Process email id to submit Expression of Interest	bslcirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	MSME Registration Number: UDYAM-KR-06-0036692 Type of Enterprise: Medium Date of Registration: 5th April, 2025 Validity / Udyam Registration Status: Active

Sd/-

Ritesh R. Mahajan

Resolution Professional

For **BHALKESHWAR SUGARS LIMITED** (Under CIRP)

IP Registration Number: IBB/IPA-002/IP-N00048/2017-18/10132

B-203, Devgiri, Ganeshmala, Sinhagad Road, Pune -411030

AFA valid up to - 31.12.2026

Date: 27.06.2026

Place: Pune